

## NOTICE

**IT IS HEREBY NOTIFIED** for the information of the advocates, litigants and parties appearing in person that :

### **I**

The **Hon'ble Shri Justice C. V. Bhadang** will not be available for judicial work on **16.08.2018**.

### **II**

Urgent mentioning and placing of the matters pertaining to the Court presided over by the **Hon'ble Shri Justice C. V. Bhadang** is allowed before the Court presided over by the **Hon'ble Kum. Justice Nutan D. Sardessai**.

By Order,

Sd/-

High Court of Bombay at Goa,  
Panaji, Goa

Date : 10.08.2018

(Kiran A. Bagi)  
**Registrar Judicial**